

**In the Court of HAREESHA A.
5th ADDL. DISTRICT & SESSIONS JUDGE,
DEVANAHALLI**

Cause List dated 31.07.2020

MORNING SESSION			
Sl.No.	Case Number	Petitioner's Advocate	Respondent's Advocate
1	M.A.15106/2019	Prasanna B.R.	M.B.R.
2	M.A.15005/2018	S. Vasanthkumar	
3	M.A.15006/2020	V. Vijayashekara Gowda	
4	R.A.15038/2019	P. Rajareddy	L.K.R.
5	R.A.15072/2019	D.M. Shivakumar	M.N.
6	R.A.15106/2019	N. Narayanaswamy	L.K.R.
7	Misc.15008/2017	s. Krishnakishore	S.R.S.
8	P & SC 15005/2020	R. Devegowda	
9	M.C.15002/2020	Venkat C.M.	B.A.P.
10	R.A. 15077/2019	Dinesh Kumar R.	D.L.K.
AFTERNOON SESSION			
1	R.A.15065/2019	M. Maheshdas	S.H.
2	R.A.15049/2018	N.Srinivasamurthy	B.M.B.
3	M.A.15059/2019	S.N.T.	
4	M.A.15060/2019	S.N.T.	
5	M.A.15061/2019	S.N.T.	
6	CrI.A.15013/2019	Ganesh G.G.	A.Y.A.
7	CrI.A.15016/2019	H. Mallan Goud	
8	CrI.R.P. 15017/2019	Byregowda	
Judgment \ Orders			
9	S.C. 15027/2019	P.P.	
10	CrI.Misc.15086/2020	Ashwathgowda	P.P.

In the court of II ADDITIONAL SENIOR CIVIL JUDGE &
J.M.F.C., DEVANAHALLI, Cause List - Dated 31-07-2020.

MORNING SESSION		
HEARING		
Case No.		Plaintiff/Defendants Name
1.	O.S. 385/13	Madhubabu V/s Kantharaj
2.	O.S. 38/08	Chikkamuniyappa V/s Muniyappa
3.	O.S. 1618/06	Kempamma V/s Ammayamma
4.	O.S. 562/10	Rajkumar Menon V/s Venkatesh
5.	O.S. 480/20	Lalithaani Pothalmi V/s Soogappa
6.	O.S. 474/20	Mubarak V/s Syed Sardar
7.	O.S. 458/20	Lakshmaiah V/s Muninanjappa
8.	O.S. 131/08	Channamma V/s Abdul Azeez
9.	O.S.509/10	Shylamma V/s Sonnamma
10.	O.S. 64/10	Varsha V/s Jayamma
AFTERNOON SESSION		
11.	O.S. 495/13	Chandramma V/s Papamma
12.	O.S. 468/17	Vinutha V/s Nagaraj
13.	O.S. 71/10	Sarojamma V/s Akkayamma
14.	O.S. 388/13	Madhubabu V/s Muniyamma
15.	O.S. 135/13	Kempanna V/s Rayaswamy
16.	O.S. 505/11	Munimallappa V/s Muniyappa
17.	O.S.790/16	Mayank Singh V/s Ajitesh Mondal
New Suits Plaintiff/Defendants Name		
18.	O.S. 486/20	Shilpa V/s Narayanaswamy
19.	O.S. 489/20	Kempamma V/s Sanna Muniyappa
20.	O.S.492/20	Padmavathi V/s Govindaraju

He
30/07/2020
(RAJASHEKAR)

II Additional Senior Civil Judge and J.M.F.C.,
Devanahalli.

NOTE : All Advocates are requested to strictly follow SOP dated
28-05-2020 issued by Hon'ble High Court of Karnataka.

IN THE COURT OF ADDL.CIVIL JUDGE AND JMFC,
DEVANAHALLI CAUSE LIST DATED 31-07-2020.

MORNING SESSION	AFTERNOON SESSION
CIVIL AND CRIMINAL CASES	CIVIL AND CRIMINAL CASES
<u>HEARING</u>	<u>HEARING/Arguments</u>
1. O.S.290/2020	1. C.C.3431/2020
2. O.S.292/2020	2. C.C.5303/2019
3. O.S.294/2020	
4. O.S.278/2020	
5. O.S.280/2020	
6. O.S.484/2012	
<u>CRIMINAL</u>	<u>NEW SUITS</u>
7. Cr.82/2020 (Chikkajala Traffic P.S.)	3. O.S.304/2020
8. Cr.50/2020 (Vishwanathapura P.S)	4. O.S.306/2020
9. C.C.3462/2020	5. C.Mis.132/2020
10. C.C.3483/2020	6.C.Mis.131/2020
	7. C.Mis.130/2020
	8. C.Mis.129/2020
	9. C.Mis.128/2020
	10. C.Mis.127/2020

Yogeshwari
30/7/2020
Addl.Civil Judge and JMFC,
Devanahalli.